

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

MAIN CASE: **Writ Petition No. 15250 of 2023**

PROCEEDING SHEET

Sl. No	DATE	ORDER	OFFICE NOTE.
01.	27.06.2023	<p><u>NJS, J</u></p> <p><u>W.P No. 15250 of 2023</u></p> <p>Learned Assistant Government Pleader for Revenue to secure written instructions with regard to the status of the petitioner's application dated 23.11.2022.</p> <p>List the matter on 11.07.2023 in the Motion List.</p> <p style="text-align: right;"><u>NJS, J</u> GVK</p>	